

SPECIAL BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/2100(KB)2023, IA(I.B.C)/1196(KB)2023,
IA(I.B.C)/1082(KB)2023, IA(I.B.C)/1412(KB)2023,
IA(I.B.C)/1083(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Ratul Das, Adv. : For Applicant in IA 1082/2023, IA 1083/2023
Mr. Rituparna Chatterjee, Adv.
Mr. Dibyendu Ghosh, Adv.

Ms. Tanusree Paul, Adv. : For CoC

Mr. Saurav Jain, Adv. : For RP
Mr. Rishav Banerjee, Adv.

Mr. Shaunak Mitra, Adv. : For Suspended Board
Mr. Aditya Kanodia, Adv.
Mr. Dripto Majumder, Adv.
Ms. Suparna Sardar, Adv.

Mr. Jeeshan Haque, Adv. : For RP
Mr. Rajib Mullick, Adv.
Ms. Jyoti Mondal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **1/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**